

Method of Recruitment in Eastern Coalfields Limited

6037. SHRI ROBIN SEN : Will the Minister of ENERGY be pleased to state :

(a) the details of the procedure followed in respect of recruitment in Eastern Coalfields Ltd. which alleged to follow the procedure of Public Sector Undertaking ;

(b) the number of employees and manual labourers recruited through Employment Exchange of Asansol, Sitavenpur, Raviganj in 1977 and category of those workers and employees and names of those collieries where recruited; and

(c) the number of the employees and workers recruited directly in 1977 and their categories and names of the collieries ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) (a) to (c). The information is being collected and will be laid on the Table of the House .

Rehabilitation of Ex-Serviceman in Goa

6038. SHRI EDUARDO FALEIRO: Will the Minister of DEFENCE be pleased to state :

(a) what is the number of ex-servicemen in Goa, who have so far been rehabilitated and what are the details of their rehabilitation ;

(b) whether the ex-servicemen's Association of Goa has made any representation in this regard; and

(c) what steps are being taken to rehabilitate all ex-servicemen in Goa ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) 65 ex-servicemen have been placed in employment through the Employment Exchanges, since 1st January, 1974. The number otherwise rehabilitated is not available.

(b) No, Sir.

(c) Steps taken to rehabilitate ex-servicemen, including those in the Union Territory of Goa are as follows:—

(i) Reservation of vacancies upto 10% in Class III and 20% in Class IV posts in the Central Government Offices in the Union Territory of Goa and reservation of 17½% of Class III and 27½% of Class IV posts in the Central Public Sector Undertakings and the Offices of the Nationalised Banks in the Union Territory ;

(ii) In the Union Territory Services, 10% of Class III posts and 20% of Class IV posts have been reserved for ex-servicemen.

(iii) There is a scheme for imparting training to JCOs/ORs in various trades and vocations, in the ITIs and elsewhere .

TV Station in Goa

6039. SHRI EDUARDO FALEIRO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any proposal has been received either from the Government of Goa, Daman and Diu or from any other party to set up a Television Station in Goa;

(b) if so, from whom and when such proposal was received;

(c) the precise nature of this proposal; and

(d) what steps Government propose to take in this direction ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):

(a) to (c). Yes, Sir. The Chief Minister of Goa had suggested location of a TV Relay Centre in Goa to relay programmes from Bombay Doordarshan Kendra by utilising microwave link being engineered by P & T between Bombay and Goa. The proposal was examined by Government, and it was found that it is technically feasible to set up a TV re-broadcast transmitter at Goa. However, due to financial constraints, Government could not undertake this project. The position was explained to the Chief Minister.

(d) The proposal will be kept in view while formulating schemes for setting up of TV Stations in different parts of the country during the Sixth Plan period.

Proposal to include Gauda and Kumbi of Goa in Scheduled Castes List

6040. SHRI EDUARDO FALEIRO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether this Government has received any proposal from the Government of Goa to include the "Gauda" and "Kumbi" community or any other section of the population of that territory among the Scheduled Castes or Scheduled Tribes or to extend to any such community or section the benefits enjoyed by the Scheduled Castes and Scheduled Tribes; and

(b) if so, the specific nature of these proposals and when were they received?

THE MINISTER OF HOME AFFAIRS: (SHRI CHARAN SINGH): (a) and (b). The proposals of the Government of Goa, Daman and Diu were taken into consideration when the Scheduled Castes and Scheduled Tribes were specified in relation to the Union Territory in the Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968 and Constitution (Goa, Daman and Diu) Scheduled Tribes Order, 1968. The Kumbi and Gauda Communities were not found eligible to be treated as Scheduled Tribes.

No further proposals have been received from the Government of Goa, Daman and Diu.

Overtime Allowance to Staff of Doordarshan

6041. SHRI BHAGWAT DAYAL SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total amount given as overtime allowance to the staff of Doordarshan from January 1976 to date to technical staff and programme staff separately; and

(b) the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a). The total amounts given as overtime allowance to the (1) technical staff, and (2) programme staff of Doordarshan from January 1976 to-date are Rs. 4,46,259.55 P. and Rs. 1,12,599.45 P. respectively.

(b) There is overall shortage of operational staff in all Doordarshan Kendra. Originally the staff was sanctioned on an *ad hoc* basis for each Kendra. Since then the work has increased considerably due to increase in transmission hours and preparation of capsuling programme for SITE and post continuity SITE etc., but additional staff could not be sanctioned due to non-finalisation of staffing pattern by the Staff Inspection Unit. The SIU, which has since completed its study, has found a shortage of 13% of the staff of Doordarshan.

Harijans Killed in States

6042. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Harijans killed in the various States during the last three years;

(b) in how many cases prosecution was launched;

(c) how many persons of higher castes were put up as accused;

(d) how many of the accused persons were convicted; and

(e) how many Government officers were proceeded against for failing to afford protection to Harijans?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (e). Information is being collected and will be laid on the Table of House.

Firing by the Security Force of B. C. C. L. at Sijua on Harijans and employees

6043. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether all the persons killed or injured in the firing by the Security Force of the Bharat Cooking Coal Limited at Sijua, Dhanbad (Bihar) in 1974 were Harijans and employees of the B.C.C.L. if so, their names and particulars in details;

(b) whether the Enquiry Commission on the Firing gave its findings of Government declaring the firing unjustified and accusing the management of the B.C.C.L. for the same; and

(c) if so, (i) action taken against the authority responsible for the firing (ii) compensation in terms of money and employment given to the families of the victims?